

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision (DRAFT)

MEETING NUMBER : 5/83-ALC1/2020 MEETING DATE : 04.06.2020/(24.07.2020)

1	Case No.:400/1/83-ALC1/2019	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01232/A M19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:23.09.2020
Decision: Letter for Hard copy 14.08.2020 issued. The case is re-listed for 23.09.2020.				

2	Case No.:403/1/83-ALC1/2019	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01235/A M19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	Defer Date:23.09.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 11.02.2019. Final reminder On 05.08.2020 issued. The case is re-listed for 23.09.2020.				

3	Case No.:422/1/83-ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01254/AM19/	RLA File :08/24/040/00144/AM16/	Lic.No/Date:0810135863 17.08.2015	Defer Date:23.09.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.11.2019 issued by DGFT & reminder on 18.02.2019. Final reminder on 05.08.2020 issued. The case is re-listed for 23.09.2020.				

4	Case No.:428/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:23.09.2020
Decision : File alongwith Hard copy furnished by the firm to be sent to TE(DNM) for providing the comments. The case is re-listed for 23.09.2020.				

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Case No.:425/1/83- ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status : Transferred to concerned section
HQ File :01/83/050/01257/AM1 9/	RLA File :10/24/040/00033/AM16 /	Lic.No/Date:101005925 4 24.08.2015	
Decision : Decision: The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.			

Case No.:432/1/83- ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status Case Approved
HQ File :01/83/050/01264/AM 19/	RLA File :08/24/040/00208/AM1 6/	Lic.No/Date:08101361 85 06.10.2015	
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty.	Import item	Qty.
Metribuzin Technical	1 Kg	1,2,4 Triazinone	1.00Kg
		Di-Methyl Sulphate	0.33Kg
		sodium Carbonate	0.55Kg
		sulphuric Acid	Not importable item
		Sodium Hydroxide (48%)	0.050Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:63/1/83- ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
HQ File :01/83/050/00895/A M19/	RLA File :08/24/040/00172/AM1 6/	Lic.No/Date:081013646 0 06.11.2015	Defer Date:23.09.2020
Decision: Case is deferred report awaited from concerned RA. The case is relisted on 23.09.2020.			

Case No.:66/1/83- ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
HQ File :01/83/050/00898/A M19/	RLA File :08/24/040/00173/AM1 6/	Lic.No/Date:081013646 5 06.11.2015	Defer Date:23.09.2020

Decision : Case is deferred report awaited from concerned RA. The case is relisted on 23.09.2020.

Case No.:56/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
HQ File :01/83/050/00888/A M19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:23.09.2020

Decision: The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder 10.06.2020 & 05.08.2020 issued. The case is re-listed for 23.09.2020.

Case No.:548/1/83-ALC1/2019	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:23.09.2020

Decision : Letter for Hard copy on 13.11.2019 issued. The Committee considered the case as per agenda and decided to defer the case. Reminder dated 18.02.2020 issued by DGFT Final reminder on 14.08.2020. The case is re-listed for 23.09.2020.

Case No.:42/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status Case. Approved
HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:0810136641 03.12.2015	

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
Metribuzin Technical 94%	1Kg	1,2,4 Triazinone	1.00Kg
		Di-Methyl Sulphate	0.33Kg
		sodium Carbonate	0.55Kg
		sulphuric Acid	Not importable item
		Sodium Hydroxide (48%)	0.050Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:213/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
HQ File	RLA File	Lic.No/Date:03108012	Defer

:01/83/050/01045/AM19/	:03/95/040/00635/AM16/	07 18.12.2015	Date:23.09.2020
Decision : Hard copy received from the firm.D/L issued on 21.01.2020. Reminder on 18.02.2020 & Final Reminder on 10.06.2020 & 05.08.2020 issued. The case is relisted on 23.09.2020.			

Case No.:214/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
13 HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:03108012 10 18.12.2015	Defer Date:23.09.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith Hard copy (e-mail) furnished by the firm sent to TE for providing the comments. The case is re-listed for 23.09.2020.			

Case No.:7/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
14 HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:08101369 42 05.01.2016	Defer Date:23.09.2020
Decision: Letter for Hard copy issued on 13.11.2019 & reminder on 15.02.2020. Final reminder on 10.06.20 & 05.08.2020 issued. The case is re-listed for 23.09.2020.			

Case No.:34/1/83-ALC1/2019	Party Name:ABHINAV INDUSTRIES	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
15 HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:08101369 64 06.01.2016	Defer Date:23.09.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 15.02.2020. Final reminder 10.06.2020 & 05.08.2020 issued. The case is re-listed for 23.09.2020.			

Case No.:94/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Reject
16 HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:081013701 7 18.01.2016	
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 27.11.2019, reminder dated 25.02.2020 and final reminder issued by DGFT on 10.06.2020.			

1 Case No.:22/1/83-ALC1/2019	Party Name:MEGHMANI	Meet No/Date:1/83-ALC1/2020	Status:Case
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	INDUSTRIES LTD,	16.04.2020	Reject
HQ File :01/83/050/00854/AM19 /	RLA File :08/24/040/00420/AM16 /	Lic.No/Date:08101376 27 06.04.2016	
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 15.02.2019, reminder dated 15.02.2020 and final reminder issued by DGFT on 10.06.2020.			

18	Case No.:209/1/83-ALC1/2019	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Reject
	HQ File :01/83/050/01041/AM19/ /	RLA File :03/95/040/00050/AM17 /	Lic.No/Date:03108041 35 25.04.2016	
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 31.12.2019, reminder dated 17.02.2020 and final reminder issued by DGFT on 10.06.2020.				

19	Case No.:24/1/83-ALC1/2019	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status : Transferred to concerned section
	HQ File :01/83/050/00856/AM19/ /	RLA File :07/24/040/00037/AM17 /	Lic.No/Date:071010976 9 03.05.2016	Defer Date:
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-I as items seems to be under Engineering item . Hence, the case stands disposed of.				

20	Case No.:522/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Reject
	HQ File :01/83/050/01354/AM19/ /	RLA File :04/24/040/00027/AM17 /	Lic.No/Date:041016188 2 09.05.2016	
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 21.01.2020, reminder dated 14.02.2020 and final reminder issued by DGFT on 10.06.2020.				

21	Case No.:26/1/83-ALC1/2019	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Reject
	HQ File :01/83/050/00858/AM19/ /	RLA File :05/23/040/00047/AM17 /	Lic.No/Date:051039846 5 11.05.2016	
Decision : The Committee considered the case as per agenda and decided to reject the				

case as the firm did not reply the deficiency letter issued by DGFT on 18.11.2019, reminder dated 14.02.2020 and final reminder issued by DGFT on 10.06.2020.

22	Case No.:230/1/83-ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01062/AM19/	RLA File :07/24/040/00052/AM19/	Lic.No/Date:0710113391 05.06.2018	Defer Date:23.09.2020
Decision : Hard copy received from the firm. D/L on 03.07.2020 issued by DPIIT. Reminder on 07.08.2020. The case is relisted on 23.09.2020.				

23	Case No.:22/8/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00570/AM19/	RLA File :03/94/040/00384/AM19/	Lic.No/Date:0310823267 24.08.2018	Defer Date:23.09.2020
Decision : File alongwith Hard copy furnished by the firm to be sent to TE for providing the comments. The case is re-listed for 23.09.2020.				

24	Case No.:225/1/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01057/AM19/	RLA File :34/24/040/00207/AM19/	Lic.No/Date:3410044553 05.10.2018	Defer Date:23.09.2020
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for examining the request of the firm. File sent to TE (SK). The case is re-listed for 23.09.2020.				

25	Case No.:57/8/83-ALC1/2018	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00605/AM19/	RLA File :04/24/040/00151/AM19/	Lic.No/Date:0410164787 16.10.2018	Defer Date:23.09.2020
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for examining the request of the firm. File sent to TE (SK). The case is re-listed for.				

26	Case No.:273/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01105/AM	RLA File :03/95/040/00865/AM1	Lic.No/Date:0310825723	Defer Date:23.09.2020

19/	9/	18.12.2018	0
Decision : The Committee considered the case as per agenda and decided to call for the information from the RA for EO fulfillment status of earlier AAs & GST data certified by GST & Central Taxes Authority issued to the firm. E mail issued on 5.08.2020. The case is re-listed for 23.09.2020			

27	Case No.:82/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00201/AM20/	RLA File :03/94/040/00232/AM20/	Lic.No/Date:0310829835 21.06.2019	Defer Date:23.09.2020
Decision : Letter for Hard copy 14.08.2020 issued. The case is re-listed for 23.09.2020.				

28	Case No.:84/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00203/AM20/	RLA File :03/94/040/00233/AM20/	Lic.No/Date:0310829837 21.06.2019	Defer Date:23.09.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter 28.07.2020 issued. The case is re-listed for 23.09.2020.				

29	Case No.:4/1/83-ALC1/2020	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status: Case Approved
	HQ File :01/83/050/00730/AM20/	RLA File :05/23/040/00410/AM20/	Lic.No/Date:0510413465 28.01.2020	
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

30	Case No.:1/1/83-ALC1/2020	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:1/83-ALC1/2020 18.04.2020	Status:Case Deferred
	HQ File :01/83/050/00727/A	RLA File :03/94/040/00701/AM2	Lic.No/Date:0310834901	Defer Date:23.09.2020

M20/	0/	17.02.2020	
Decision : Letter for Hard copy on 5.08.2020 issued. The case is re-listed for 23.09.2020.			

31	Case No.:2/1/83-ALC1/2020	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00728/A M20/	RLA File :03/94/040/00712/AM20/	Lic.No/Date:0310834 902 17.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 05.08.2020 issued. The case is re-listed for 23.09.2020				

32	Case No.:9/1/83-ALC1/2020	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00735/A M20/	RLA File :09/24/040/00578/AM20/	Lic.No/Date:0910068 502 20.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy 05.08.2020 issued. The case is re-listed for 23.09.2020.				

33	Case No.:10/1/83-ALC1/2020	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00736/A M20/	RLA File :07/24/040/00272/AM20/	Lic.No/Date:0710116 150 20.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 05.08.2020 issued. D/L raised by DPIIT. D/L on 03.07.2020 issued. The case is re-listed for 23.09.2020				

34	Case No.:11/1/83-ALC1/2020	Party Name:PADMA PERFUMERY WORKS,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00737/A M20/	RLA File :07/24/040/00282/AM20/	Lic.No/Date:0710116 151 20.02.2020	Defer Date:23.09.2020
Decision : : Letter for Hard copy 05.08.2020 issued. The case is re-listed for 23.09.2020.				

35	Case No.:13/1/83-ALC1/2020	Party Name:BAJAJ SUPERPACK INDIA LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
	HQ File :01/83/050/00739/AM20/	RLA File :50/24/040/00018/AM20/	Lic.No/Date:50100026 60 20.02.2020	

Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm .

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

36	Case No.:14/1/83-ALC1/2020	Party Name:KRISHI RASAYAN	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00740/A M20/	RLA File :02/24/040/00190/AM20/	Lic.No/Date:0210209783 21.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 5.08.2020 issued. The case is re-listed for 23.09.2020.				
37	Case No.:12/1/83-ALC1/2020	Party Name:HARSHA EXITO ENGINEERING PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00738/A M20/	RLA File :04/24/040/00185/AM20/	Lic.No/Date:0410166552 24.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.				
38	Case No.:15/1/83-ALC1/2020	Party Name:SRI DURGA INTERNATIONAL INC	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00741/A M20/	RLA File :07/24/040/00279/AM20/	Lic.No/Date:0710116160 24.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy 06.08.2020.2020 issued. The case is re-listed for 23.09.2020.				
39	Case No.:16/1/83-ALC1/2020	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00742/A M20/	RLA File :03/94/040/00998/AM20/	Lic.No/Date:0310835041 25.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 06.08.20-20 issued. The case is re-listed for 23.09.2020.				
40	Case No.:17/1/83-ALC1/2020	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00743/A	RLA File :03/94/040/00903/AM20/	Lic.No/Date:0310835047	Defer Date:23.09.2020

M20/	0/	25.02.2020	
Decision : Letter for Hard copy on 06.08.20-20 issued. The case is re-listed for 23.09.2020.			

41	Case No.:18/1/83-ALC1/2020	Party Name:BHUKHANVAL A INDUSTRIES PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00744/A M20/	RLA File :03/94/040/00996/AM2 0/	Lic.No/Date:0310835 050 25.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 06.08.20-20 issued. The case is re-listed for 23.09.2020r.				

42	Case No.:19/1/83-ALC1/2020	Party Name:BHUKHANVAL A INDUSTRIES PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00745/A M20/	RLA File :03/94/040/00997/AM2 0/	Lic.No/Date:0310835 051 25.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 06.08.20-20 issued. The case is re-listed for 23.09.2020.				

43	Case No.:20/1/83-ALC1/2020	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00746/A M20/	RLA File :02/24/040/00194/AM2 0/	Lic.No/Date:0210209 790 25.02.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 06.08.20-20 issued. The case is re-listed for 23.09.2020.				

44	Case No.:21/1/83-ALC1/2020	Party Name:UPL LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00747/A M20/	RLA File :03/95/040/01077/AM2 0/	Lic.No/Date:0310835 062 25.02.2020	Defer Date:23.09.2020
Decision : The Committee considered the case as per agenda and decided to call for the information i.e. GST data certified by GST & Central Taxes Authority & letter for Hard copy on 05.08.2020 from the firm . The case is re-listed for 23.09.2020.				

sent to firm for furnishing

23/9/20

45	Case No.:22/1/83-ALC1/2020	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status: Case Approval
	HQ File :01/83/050/00748/AM 20/	RLA File :03/95/040/01115/AM2 0/	Lic.No/Date:0310835 126 dated 28.02.2020	
	Decision : The committee considered the case as per agenda and decided to ratify norms as under:-			
	Export Item	Qty	Import Item	Qty
	TARTRAZINE	1Kg	SULPHANILIC ACID	0.80 Kg
			SODA ASH	0.570 Kg
			SODIUM NITRITE	0.315 Kg
			DIMETHYLACETYL SUCCINATE	0.426 Kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision Norms Committee			

46	Case No.:25/1/83-ALC1/2020	Party Name:FRUZYME BIOTECH INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00751/AM 20/	RLA File :32/24/040/00135/AM2 0/	Lic.No/Date:32100794 32 dated 28.02.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.			

47	Case No.:28/1/83-ALC1/2020	Party Name:AIRO LAM LIMITED,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00754/AM 20/	RLA File :08/24/040/00384/AM2 0/	Lic.No/Date:08101473 64 dated 28.02.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020..			

48	Case No.:29/1/83-ALC1/2020	Party Name:MIICRON WIRES AND POLYMERS PRIVATE	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
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	LIMITED		
HQ File :01/83/050/00755/AM 20/	RLA File :03/95/040/01146/AM2 0/	Lic.No/Date:03108351 62 03.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020			

49	Case No.:30/1/83- ALC1/2020	Party Name:INCENSE CREATORS,	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00756/AM 20/	RLA File :07/24/040/00277/AM2 0/	Lic.No/Date:07101161 96 03.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020				

50	Case No.:31/1/83- ALC1/2020	Party Name:MARUTI MICA	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00757/AM 20/	RLA File :24/24/040/00061/AM2 0/	Lic.No/Date:24100430 53 03.03.2020	Defer Date:23.09.202 0
Decision : : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020				

51	Case No.:32/1/83- ALC1/2020	Party Name:COLORMAX	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00758/AM 20/	RLA File :32/24/040/00130/AM2 0/	Lic.No/Date:32100794 40 03.03.2020	Defer Date:23.09.202 0
Decision : : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020				

52	Case No.:33/1/83- ALC1/2020	Party Name:RAJHANS FERTILIZERS LTD.	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00759/AM 20/	RLA File :56/24/040/00043/AM2 0/	Lic.No/Date:56100058 35 04.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020				

53	Case No.:36/1/83- ALC1/2020	Party Name:HUBERGROUP INDIA PRIVATE	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
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	LIMITED.		
HQ File :01/83/050/00762/AM 20/	RLA File :03/94/040/01021/AM2 0/	Lic.No/Date:03108352 68 06.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.			

54	Case No.:37/1/83- ALC1/2020	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00763/AM 20/	RLA File :05/23/040/00464/AM2 0/	Lic.No/Date:05104138 18 06.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy to be issued. The case is re-listed for 23.09.2020.				

55	Case No.:38/1/83- ALC1/2020	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00764/AM 20/	RLA File :05/23/040/00465/AM2 0/	Lic.No/Date:05104138 19 06.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020				

56	Case No.:39/1/83- ALC1/2020	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00765/AM 20/	RLA File :03/94/040/01008/AM2 0/	Lic.No/Date:03108353 29 09.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020				

57	Case No.:40/1/83- ALC1/2020	Party Name:SOHUM ENTERPRISES	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00766/AM 20/	RLA File :07/24/040/00267/AM2 0/	Lic.No/Date:07101162 37 10.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020				

58	Case No.:41/1/83- ALC1/2020	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00767/A	RLA File :08/24/040/00401/AM2	Lic.No/Date:08101474 28	Defer Date:23.09.202

M20/	0/	11.03.2020	0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020			

59	Case No.:42/1/83-ALC1/2020	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00768/A M20/	RLA File :03/95/040/01179/AM2 0/	Lic.No/Date:03108353 52 11.03.2020	Defer Date:23.09.2020 0
	Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020			

60	Case No.:43/1/83-ALC1/2020	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00769/A M20/	RLA File :05/23/040/00456/AM2 0/	Lic.No/Date:05104138 56 12.03.2020	Defer Date:23.09.2020 0
	Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020			

61	Case No.:44/1/83-ALC1/2020	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00770/A M20/	RLA File :05/23/040/00478/AM2 0/	Lic.No/Date:05104138 57 12.03.2020	Defer Date:23.09.2020 0
	Decision : Letter for Hard copy to be issued. The case is re-listed for 23.09.2020.			

62	Case No.:45/1/83-ALC1/2020	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
	HQ File :01/83/050/00771/A M20/	RLA File :05/23/040/00467/AM2 0/	Lic.No/Date:05104138 60 12.03.2020	
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty.	Import item	Qty.
	FILLER MASTERBATCH Containing : a)LLDPE Granules content 30% =156000.000 Kgs b) Tale Powder	520000Kg	LLDPE Granules	159120 Kg

content 70%=364000.000 Kgs			
		Talc Powder of relevant minimum	371280.000 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

63	Case No.:46/1/83-ALC1/2020	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00772/A M20/	RLA File :03/94/040/01026/AM2 0/	Lic.No/Date:03108353 77 12.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 06.08.20210 issued. The case is re-listed for 23.09.2020			

64	Case No.:47/1/83-ALC1/2020	Party Name:KLJ ORGANIC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00773/A M20/	RLA File :05/23/040/00472/AM2 0/	Lic.No/Date:05104138 61 12.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 23.09.2020			

65	Case No.:48/1/83-ALC1/2020	Party Name:KLJ ORGANIC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00774/A M20/	RLA File :05/23/040/00474/AM2 0/	Lic.No/Date:05104138 63 12.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy On 06.08.2020 issued. The case is re-listed for 23.09.2020.			

66	Case No.:49/1/83-ALC1/2020	Party Name:KLJ ORGANIC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00775/A M20/	RLA File :05/23/040/00473/AM2 0/	Lic.No/Date:05104138 62 12.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 23.09.2020.			

67	Case No.:52/1/83-ALC1/2020	Party Name:FMC INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00778/A M20/	RLA File :34/24/040/00372/AM2 0/	Lic.No/Date:34100459 52 12.03.2020	Defer Date:23.09.2020

Decision : Letter for Hard copy on 07.08.2020 issued. The case is re-listed for 23.09.2020

68	Case No.:53/1/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00779/AM20/	RLA File :08/24/040/00402/AM20/	Lic.No/Date:08101474 41 12.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 07.08.2020 issued. The case is re-listed for 23.09.2020.			

69	Case No.:50/1/83-ALC1/2020	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00776/AM20/	RLA File :31/83/040/00163/AM20/	Lic.No/Date:31100677 13 13.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 07.08.2020 issued. The case is re-listed for 23.09.2020.			

70	Case No.:51/1/83-ALC1/2020	Party Name:NUTECH PRINT SERVICES - INDIA	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00777/AM20/	RLA File :05/24/040/00753/AM20/	Lic.No/Date:05104138 76 13.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 07.08.2020 issued. The case is re-listed for 23.09.2020.			

71	Case No.:54/1/83-ALC1/2020	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00780/AM20/	RLA File :03/95/040/01141/AM20/	Lic.No/Date:03108354 05 16.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 07.08.2020 issued. The case is re-listed for 23.09.2020.			

72	Case No.:55/1/83-ALC1/2020	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00781/AM20/	RLA File :03/94/040/01025/AM20/	Lic.No/Date:03108354 52 17.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy 07.08.2020 issued. The case is re-listed for 23.09.2020.			

73	Case No.:58/1/83-ALC1/2020	Party Name:MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00784/AM20/	RLA File :56/24/040/00047/AM20/	Lic.No/Date:5610005848 17.03.2020	Defer Date:23.09.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE (SK) for providing comments. The case is re-listed for 23.09.2020			

74	Case No.:56/1/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00782/AM20/	RLA File :08/24/040/00279/AM20/	Lic.No/Date:0810147502 18.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 06,08.2020 issued. The case is re-listed for 23.09.2020.			

75	Case No.:57/1/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00783/AM20/	RLA File :08/24/040/00278/AM20/	Lic.No/Date:0810147509 18.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 06,08.2020 issued. The case is re-listed for 23.09.2020.			

76	Case No.:59/1/83-ALC1/2020	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00785/AM20/	RLA File :05/24/040/00766/AM20/	Lic.No/Date:0510413910 18.03.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 06,08.2020 issued. The case is re-listed for 23.09.2020.			

77	Case No.:60/1/83-ALC1/2020	Party Name:D J S PRINTERS PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
	HQ File :01/83/050/00786/AM20/	RLA File :05/23/040/00485/AM20/	Lic.No/Date:0510413922 19.03.2020	
	Decision : The committee considered the case as per agenda and decided to ratify the			

norms as under:-

Export Item	Qty.	Import item	Qty.
Printed Paper Bags (Made out of Grease Resistant Coated Paper of (25-100 GSM)	340.000 MT	Grease Resistant Coated Paper (25-100 GSM) of relevant GSM	353.600 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

78	Case No.:61/1/83- ALC1/2020	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00787/AM 20/	RLA File :07/24/040/00303/AM2 0/	Lic.No/Date:07101162 87 20.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.				

79	Case No.:62/1/83- ALC1/2020	Party Name:FMC INDIA PRIVATE LIMITED	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00788/AM 20/	RLA File :34/24/040/00373/AM2 0/	Lic.No/Date:34100459 68 20.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.				

80	Case No.:63/1/83- ALC1/2020	Party Name:SARATHI INTERNATIONAL INC.,	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00789/AM 20/	RLA File :07/24/040/00301/AM2 0/	Lic.No/Date:07101162 94 20.03.2020	Defer Date:23.09.202 0
Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.				

81	Case No.:64/1/83- ALC1/2020	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status:Case Approved
	HQ File :01/83/050/00790/AM2 0/	RLA File :03/95/040/01158/AM20 /	Lic.No/Date:031083557 7 20.03.2020	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms on Net to Net basis.				

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:65/1/83-ALC1/2020	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
HQ File :01/83/050/00791/AM20/	RLA File :05/23/040/00483/AM20/	Lic.No/Date:0510413956 20.03.2020	Defer Date:

82 Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm (with 3% wastage).

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:66/1/83-ALC1/2020	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
HQ File :01/83/050/00792/AM21/	RLA File :08/24/040/00410/AM20/	Lic.No/Date:0810147538 20.03.2020	Defer Date:23.09.2020

83 Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.

Case No.:67/1/83-ALC1/2020	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
HQ File :01/83/050/00793/AM21/	RLA File :31/83/040/00168/AM20/	Lic.No/Date:3110067725 31.03.2020	Defer Date:23.09.2020

84 Decision : Letter for Hard copy on 06.08.2020 issued. The case is re-listed for 23.09.2020.

Case No.:01/5/83-ALC1/2020	Party Name:SRF Limited	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
HQ File :01/83/050/00864/AM21/	RLA File :05/24/040/00064/AM21	Lic.No/Date:0510414282 29.05.20	Defer Date:23.09.2020

85 Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 23.09.2020.

86	Case No.:2/5/83-ALC1/2020	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00865/AM 21/	RLA File :08/24/040/00050/AM2 1/	Lic.No/Date:08101478 63 Date4d 29.05.2020	Defer Date:23.09.2020
	Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 23.09.2020.			

87	Case No.:1/1/83-ALC1/2020	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:1/83-ALC1/2020 18.04.2020	Status:Case Deferred
	HQ File :01/83/050/00866/AM 20/	RLA File :03/94/040/00116/AM2 1/	Lic.No/Date:03108364 58 dated 01.06.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 23.09.2020.			

88	Case No.:11/5/83-ALC1/2020	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:05/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00874/AM 21/	RLA File :03/94/040/00117/AM2 1/	Lic.No/Date:03108364 72 Dated 01.06.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 23.09.2020.			

89	Case No.:04/5/83-ALC1/2020	Party Name:Shiv Shakti Timber Industries	Meet No/Date:05/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00867/AM 21/	RLA File :09/24/040/00120/AM 21	Lic.No/Date:09100688 39 Dated 02.06.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 7.08.2020 issued. The case is re-listed for 23.09.2020.			

90	Case No.:05/5/83-ALC1/2020	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2020 23.09.2020	Status:Case Deferred
	HQ File :01/83/050/00868/AM 21/	RLA File :05/24/040/00072/AM2 1/	Lic.No/Date:05104143 00 02.06.2020	Defer Date:23.09.2020
	Decision : Letter for hard copy issued on 18.02.2020. The case is re-listed for 23.09.2020.			

91	Case No.:05/5/83-ALC1/2020	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2020 23.09.2020	Status:Case Deferred
	HQ File :01/83/050/00869/AM 21/	RLA File :05/24/040/00074/AM2 1/	Lic.No/Date:05104143 01 02.06.2020	Defer Date:23.09.2020
	Decision : Letter for hard copy issued on 07.08.2020 issued. The case is re-listed for 23.09.2020.			

92	Case No.:05/5/83-ALC1/2020	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00870/AM 21/	RLA File :05/24/040/00073/AM2 1/	Lic.No/Date:05104143 02 02.06.2020	Defer Date:23.09.2020
	Decision : Letter for hard copy issued on 07.08.2020 to be issued. The case is re-listed for 23.09.2020			

93	Case No.:05/5/83-ALC1/2020	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00871/AM 21/	RLA File :05/24/040/00055/AM2 1/	Lic.No/Date:08101478 73 dated 03.06.2020	Defer Date:23.09.2020
	Decision : Letter for hard copy issued on 07.08.2020 issued. The case is re-listed for 23.09.2020.			

94	Case No.:9/5/83-ALC1/2020	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00872/AM 21/	RLA File :05/23/040/00035/AM2 1/	Lic.No/Date:05104143 08 Dated 03.06.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.			

95	Case No.:10/5/83-ALC1/2020	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00873/AM 21/	RLA File :05/23/040/00038/AM2 1/	Lic.No/Date:05104143 15 Dated 03.06.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.			

96	Case No.:12/5/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00875/A M21/	RLA File :08/24/040/00043/AM2 1/	Lic.No/Date:0810147 877 03.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

97	Case No.:13/5/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00876/A M21/	RLA File :08/24/040/00044/AM2 1/	Lic.No/Date:0810147 878 03.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

98	Case No.:17/5/83-ALC1/2020	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00880/A M21/	RLA File :08/24/040/00009/AM2 1/	Lic.No/Date:3210079 538 Dated 03.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

99	Case No.:13/5/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00877/A M21/	RLA File :08/24/040/00046/AM2 1/	Lic.No/Date:0810147 882 04.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

100	Case No.:15/5/83-ALC1/2020	Party Name:GIRIDHAR TECHFAB PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00878/A M21/	RLA File :08/24/040/00038/AM 21/	Lic.No/Date:0810147 884 04.06.2020	Defer Date:23.09.2020

Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.

101	Case No.:16/5/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00879/A M21/	RLA File :08/24/040/00042/AM 21/	Lic.No/Date:0810147 885 04.06.2020	Defer Date:23.09.2020
Decision :Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

102	Case No.:18/5/83-ALC1/2020	Party Name:UNIVERSAL OLEORESINS	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00881/A M21/	RLA File :08/24/040/00014/AM 21/	Lic.No/Date:1010060 520 Dated 04.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

103	Case No.:19/5/83-ALC1/2020	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00882/A M21/	RLA File :08/24/040/00015/AM 21/	Lic.No/Date:1010060 521 dated 04.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

104	Case No.:20/5/83-ALC1/2020	Party Name:HALDIA PETROCHEMICLAS LTD	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00882/A M21/	RLA File :08/24/040/00015/AM 21/	Lic.No/Date:0210209 905 dated 04.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

105	Case No.:21/5/83-ALC1/2020	Party Name:HALDIA PETROCHEMICLAS LTD	Meet No/Date:5/83-ALC1/2020 18.06.2020	Status:Case Deferred
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	HQ File :01/83/050/00884/A M21/	RLA File :08/24/040/00015/AM 21/	Lic.No/Date:0210209 906 dated 04.06.2020	Defer Date:23.09.2020
	Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.			
106	Case No.:21/5/83- ALC1/2020	Party Name:COROMANDE L INTERNATIONAL LIMITED	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00885/A M21/	RLA File :08/24/040/00091/AM 21/	Lic.No/Date:0310836 527 Dated 05.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				
107	Case No.:21/5/83- ALC1/2020	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00886/A M21/	RLA File :08/24/040/00025/AM 21/	Lic.No/Date:0310105 226 Dated 05.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 23.09.2020				
108	Case No.:21/5/83- ALC1/2020	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00887/A M21/	RLA File :08/24/040/00026/AM 21/	Lic.No/Date:0310105 227 Dated 05.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				
109	Case No.:25/83- ALC1/2020	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00888/A M21/	RLA File :08/24/040/00060/AM 21/	Lic.No/Date:0310836 564 Dated 08.06.2020	Defer Date:23.09.2020
Decision Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				
110	Case No.:26/83- ALC1/2020	Party Name:SERVO PACKAGING LTD	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00889/A M21/	RLA File :08/24/040/00019/AM 21/	Lic.No/Date:0210209 909 Dated 08.06.2020	Defer Date:23.09.2020

Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.

111	Case No.:27/83-ALC1/2020	Party Name:CAMBAY TECHNOPACK PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00890/A M21/	RLA File :52/24/040/00019/AM 21 Dated 08.06.2020/	Lic.No/Date:5210043 425 Dated 08.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

112	Case No.:28/1/83-ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:1/83- ALC1/2020 16.04.2020	Status : Transferred to concerned section
	HQ File :01/83/050/00891/AM 21/	RLA File :10/24/040/00033/AM1 6/	Lic.No/Date:10100605 32 09.06.2020	
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				

113	Case No.:27/83-ALC1/2020	Party Name:HARIDAS MADHADAS SUGANDHI	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00892/A M21/	RLA File :03/94/040/00138/AM 21 Dated 09.06.2020/	Lic.No/Date:0310836 612 Dated 09.06.2020	Defer Date:23.09.2020
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

114	Case No.:27/83-ALC1/2020	Party Name:BHAGWATI AQLIED PRODUCTS	Meet No/Date:5/83- ALC1/2020 18.06.2020	Status:Case Deferred
	HQ File :01/83/050/00893/AM 21/	RLA File :03/94/040/00106/AM2 1 Dated 26.05.2020/	Lic.No/Date:03108366 21 Dated 10.06.2020	Defer Date:23.09.2020 0
Decision : Letter for Hard copy on 14.08.2020 issued. The case is re-listed for 23.09.2020.				

Date: 17.08.202
Place: New Delhi

(Chetan Parkash Jaggarwal)
Foreign Trade Development Officer